

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.05.2022

IN THE COURT OF THE REGISTRAR

(VIRTUAL MODE)

12:30 P.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1283 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	Printland Digital (India) Pvt. Ltd. Vs. Nirmal Trading Company	Sandeep Bisht
2.	I.A. No. 1292 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	Manjeet Kaur Sarn Vs. HBN Homes Colonisers Pvt. Ltd. & Ors.	Teejas Bhatia
3.	I.A. No. 1293 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	IDBI Bank Ltd. Vs. Nitin Fire Protection Industries Ltd.	Ankur Mittal

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Assistant Registrar